

Updation of Data for the Month of January, 2021

SUBORDINATE COURTS

January, 2021


	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% increase or decrease in pendency vis-a-vis previous month			Disposal of Cases which are more than five years old			Pendency of cases which are more than five year old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
	8588	18844	27432	152	1016	1168	51	821	872	8689	19039	27728	1.2 (Increased)	1.03 (Increased)	1.07 (Increased)	4	13	17	1689	7157	8846

3(a)	Whether any State wide/Regional Conference held during the month.	No
------	---	----

3(b)	Number of Officers who participated in the said conference.	Nil
------	---	-----

3(c)	Have any targets been fixed and indicated to the participant officers, if so, what are the targets	Nil
------	--	-----

4.	What is the progress made on those targets district-wise	N.A.
----	--	------

  
 District Judge, Purulia